

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 14/07/2021)**

II ACJM, Bengaluru. 1 <sup>st</sup> session Evidence/Arguments	II ACJM, Bengaluru. 2 <sup>nd</sup> Session Evidence/Arguments
1. CC No.7383/2015	1. CC No.7156/2013
2. CC No.1251/2016	2. CC No. 8420/2015
3. CC No.5786/2016	3. CC No. 8603/2015
4. CCNo.9653/2017	4. CC No. 5582/2016
5. CC No.2879/2018	5. CC No. 5698/2016
6. CC No.4133/2020	6. CC No. 6315/2016
7. CC No.612/2021	7. CC No. 6316/2016
8. CC No.1634/2019	8. CC No. 7026/2017
9. CC No.4483/2019	9. CC No. 7157/2017
10. CC No.8192/2021	10.CC No. 10883/2019
11. CC No.8193/2021	11. C.misc No. 827/2019
12. PCR No. 374/2021	12. CC No. 7665/2014
13. CC No. 8155/2019	13. CC No. 3823/2018
14. CC No. 8430/2019	14. CC No. 8107/2020
15. CC No. 1739/2008	15. CC No. 4735/2014

IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note:** All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

